

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:819
ANSWERED ON:16.07.2014
TRANSFER POLICY IN KVS
Tadas Shri Ramdas Chandrabhanji

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the existing transfer policy of teachers employed in Kendriya Vidyalaya Sangathan (KVS);
- (b) whether not posting teachers to places of their choice has affected their work and if so, the details thereof;
- (c) whether any suggestion for simplification of transfer procedure has been received; and
- (d) if so, the details thereof and the action taken thereon so far?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) A copy of the existing transfer policy is annexed.
- (b) No, Madam. The Kendriya Vidyalayas have continuously shown improvement in their academic performance.
- (c) & (d) It is not administratively feasible to always post teachers in the place of their choice. However, the KVS transfer policy gives weightage to choice of posting alongwith other grounds such as tenure, spouse, Hard Stations and medical condition etc. Suggestions regarding the transfer policy of KVS are received from time to time and are considered appropriately by the KVS authorities. Based on the inputs received and keeping in view the interests of the organization as well as the employees, amendments in the transfer policy are made as and when required. The last such amendment was approved by the Board of Governors of KVS in its meeting held on 1st July, 2014. The latest amendments pertain to enabling transfers within the region depending on vacancies in schools and consider request transfer on the basis of schools having larger number of vacancies rather than their alphabetical order.